NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021
SECTION	66 IBC
NAME OF PARTIES	GEORGE VARKEY (RP) OF PERIYAR AGRO FOOD INDUSTRIES PVT LTD V/S MOHAMMED RIYAZ & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	OMEGA ALLIANCE.

25 JUNE 2024

O R D E R

IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021

Learned Counsel, Mr. Akhil Suresh appears physically along with Learned erstwhile RP, Mr. Goerge Varkey. Learned Counsel, Mr. Sukumar Nainan Oommen appears physically along with Learned Counsel, Mr. Sherry Sameul Oommen appears on behalf of the respondents. Learned Liquidator, Mr. K Easwara Pillai is present through virtual mode.

Matter renotified to **19.07.2024.**

IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021
Matter renotified to **19.07.2024.**
IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021
Matter renotified to **19.07.2024.**
IA(IBC)/223/KOB/2023 IN IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021
Matter renotified to **19.07.2024.**
IA(IBC)/224/KOB/2023 IN IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021
Matter renotified to **19.07.2024.**
IA(IBC)/225/KOB/2023 IN IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021
Matter renotified to **19.07.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**